## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 65/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/517/ (IB)/2017

NAME OF THE PETITIONER(S): LOIWAL STEEL HOUSE

NAME OF THE RESPONDENT(S): VARADHA STEELS PVT LTD

UNDER SECTION: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

PAWAW JAABAKH

Coursel for the

Aperational Inditor

Lawthe

Revolution Professional

Coursel for Respondent

1. Tanker

1. Tanker

Revolution Respondent

Coursel for Respondent

1. Tanker

## **ORDER**

Ms. Kavitha Surana, RP in person present and filed CA/48/IB/2017 arraying the Directors, Financial Creditor and Operational Creditor. At this stage, Counsel for the Operational Creditor and Corporate Debtor appeared; copies of the Application have been handed over to them and they are directed to file the counter. The **Registry** is directed to issue notice to R1 and R2. The RP is also directed to issue private notice to R1 and R2 and file proof of the same. Put up on **14.12.2017** at **10.30** A.M.

\_Sel \_ MEMBER (JUDICIAL)

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